

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3913  
ANSWERED ON:20.04.2010  
REGULARISATION OF DPS LABOURERS  
Kodikunnil Shri Suresh;Lal Shri Kirodi

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the total number of Direct Payment System (DPS) labourers in the Food Corporation of India, State-wise;
- (b) whether the Government is considering any proposal for absorption of DPS labourers in the regular service of FCI; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The statement containing number of DPS labourers in FCI state-wise is enclosed as Annexure.
- (b): The DPS is one of the labour systems functioning in FCI. At present, there is no proposal to absorb the labourers working under Direct Payment System category as Departmental Labour.
- (c): In view of the position explained against (b) above, question does not arise.